

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.05.2021

ORDER NO. 68 of 2021

Hon'ble President is pleased to partially modify the roster order no. 35 of 2021 for **CESTAT, New Delhi** for the period from **24.5.2021** to **28.5.2021** to the extent indicated below:-

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subbarao, Hon'ble Member (Technical)	From 24.5.2021 to 28.5.2021 Forenoon	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of adjournment of matters for any reason the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)

Registrar

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Registrar